THE ALOE FIBRE GRADING AND MARKING RULES

1. **Short title, application and commencement.**—(1) These rules may be called the Aloe Fibre Grading and Marking Rules, 1975.
(2) They shall apply to the Aloe Fibre produced in India and obtained from the botanical species called the Agave cantala and Agave vera-cruz.
(3) They shall come into force on the date of their publication in the Official Gazette.

2. **Definitions.**—In these rules, unless the context otherwise requires,-
   (a) “Agricultural Marketing Adviser” means the Agricultural Marketing Adviser to the Government of India;
   (b) “Authorised packer” means a person or a body of persons who has been granted a Certificate of Authorisation by the Agricultural Marketing Adviser for getting the commodity graded and Agmarked in accordance with the grade Standards and procedures prescribed under these rules;
   (c) “Schedule” means a schedule appended to these rules.

3. **Grade designation.**—The Grade Designations to indicate the quality of Aloe Fibre shall be as set out in column 1 of Schedule I.

4. **Definition of quality.**—The quality of the Aloe Fibre indicated by the respective grade designations shall be as set out against each grade designation in columns 2 to 6 of Schedule I.

5. **Grade designation mark.**—The grade designation mark shall consist of a label specifying the grade designation and bearing a design as set out in Schedule II.

6. **Methods of marking.**—(1) The grade designation marks shall be securely affixed to each bale in a manner approved by the Agricultural Marketing Adviser and shall clearly show the following particulars, namely:-
   (a) grade designation,
   (b) variety or trade name,
   (c) net, weight,
   (d) date of packing, and
   (e) year of harvest.

   (2) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade-mark on a bale in a manner approved by the said officer, provided that the private trade mark does not represent quality or grade of Aloe Fibre different from that indicated by the grade designation mark affixed to the bale in accordance with these rules.

7. **Method of packing.**—(1) The Aloe Fibre shall be packed in bales of such weights as may be approved by the Agricultural Marketing Adviser.
   (2) Each bale shall contain fiber of one grade designation only.

8. **Special conditions of certificate of authorisation.**—In addition of the conditions specified in rule 4 of the General Grading and Marking Rules, 1937, an authorised packer shall provide to the satisfaction of the Agricultural marketing Adviser, all facilities to the Inspecting Officer, duly authorised by the Agricultural Marketing Adviser., in his behalf, for sampling, testing and such other matter as may be necessary.
SCHEDULE-1

(See Rules 3 and 4)

Grade designations and definition of quality of fibre obtained from Agave Cantala and Agave Vera-cruz known commercially as Aloe fibre

<table>
<thead>
<tr>
<th>Grade Designation</th>
<th>Maximum limits of tolerance</th>
<th>special characteristics</th>
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<tbody>
<tr>
<td></td>
<td>Foreign Matter* (per cent by weight)</td>
<td>Harsh fibre** (per cent by weight)</td>
</tr>
<tr>
<td>1</td>
<td>2</td>
<td>3</td>
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<tr>
<td>Special</td>
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<td>No. 2</td>
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Definition of Terms:

*“Foreign matter” includes dust, lumps of earth, sticks, tangled mass of very short and weak pieces of strand and skin waste and any other impurity

**“Harsh Fibre” means fibre which has become very hard or harsh in nature due to improper retting or improper extraction.

***for accidental errors in grade, a tolerance of 2.5 per cent shall be permissible.